

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 211 OF 2018 &
IA NOS. 995 OF 2018

Dated : 19th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Tata Prasanna Kumar

...Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Basava Prabhu S. Patil
Mr. Geet Ahuja
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Balaji Srinivasan
Ms. Anini Debbarman for R-2

ORDER

List the matter for further hearing on **22.10.2019 at 2.30 p.m.**

(Ravindra Kumar Verma)
Technical Member

mk/pk

(Justice Manjula Chellur)
Chairperson